GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2246 TO BE ANSWERED ON 29TH JULY, 2022

"CGHS FACILITIES IN ROHTAK AND BAHADURGARH"

2246. DR. ARVIND KUMAR SHARMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state: -

- (a) whether the government is cognizant of the fact that thousands of serving and retired Government employees in District Rohtak and town Bahadurgarh of District Jhajjar are deprived of CGHS facilities;
- (b) if so, the details thereof;
- (c) whether the Government proposes to open CGHS facilities in aforesaid areas and if so, the details thereof along with the time by which CGHS facilities will be set up and made functional; and
- (d) if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): CGHS Wellness Centres are opened in new cities and in existing CGHS covered cities as per extant norms and subject to availability of resources. Opening of CGHS Wellness Centre is also subject to approval of Ministry of Finance for creation of new posts.

Serving central government employees residing in non-CGHS covered areas are entitled to avail health care facilities under Central Services (Medical Attendance) Rules, 1944. Central government pensioners residing in non-CGHS covered areas have the following options: -

- (i) They can avail Fixed Medical Allowance (FMA).
- (ii) They can avail benefits of CGHS (OPD and IPD) by registering themselves in the nearest CGHS city after making the required subscription.
- (iii) They also have the option to avail FMA for OPD treatment and CGHS for IPD treatment after making the required subscription as per CGHS guidelines.

Opening of Wellness Centres in Rohtak and Bahadurgarh is not envisaged.